

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF ADI STRATEGIES INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	ADI STRATEGIES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	29/07/2009
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, PUNE (MINISTRY OF CORPORATE AFFAIRS)
4.	CORPORATE IDENTITY NUMBER	U72900PN2009PTC134398
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	91 SPRINGBOARD, 1ST & 2ND FLOOR SKYLOFT, CREATICITY MALL, SHASTRINAGAR, YERWADA PUNE-411006 MAHARASHTRA, INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10 TH MARCH 2020
7.	NAME: ADDRESS: EMAIL ADDRESS: TELEPHONE NUMBER: THE REGISTRATION NUMBER OF THE LIQUIDATOR	IP MANOJ H SHAH FLAT NO102, A J RESIDENCY, TAWARE COLONY, NEAR CHOUGULE MARUTI SHOWROOM, PUNE-SATARA ROAD, SAHAKAR NAGAR, PARVATI- PUNE- 411009 csmanoishah@gmail.com 02029510658 IBBI/IPA-002/IP-N00804/2019 2020/12686
8.	LAST DATE FOR SUBMISSION OF CLAIMS	09 TH APRIL, 2020: 5:00 P.M.

Notice is hereby given that the ADI Strategies India Private Limited has commenced voluntary liquidation as on 10th March, 2020.

The stakeholders of ADI Strategies India Private Limited are hereby called upon to submit a proof of their claims, on or before 09th April, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For ADI STRATEGIES INDIA PRIVATE LIMITED

IP MANOJ H SHAH
VOLUNTARY LIQUIDATOR

Reg. No. IBBI/IPA-002/IP-N00804/2019-2020/12686

DATE: 14/03/2020

PLACE: PUNE

